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REPORTS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SECOND LOK SABHA

Seventy First Report



LOK SABHA SECRETARIAT NEW DELHI

> **1960** *Price* 0.20 nP.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Seventy-first Report (SECOND LOK SARHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Seventy-first Report. 2. The Committee met on the 15th November, 1960 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 18th Novembor, 1960.

3. The Members whose resolutions had been included in the List of Business for the 18th November, 1960 had been invited to present their views on the resolutions before the Committee. Servashri T.B. Vittal Rao, Prakash Vir Shastri and Shree Narayan Des attended the sitting.

4. The Committee recommend the allocation of time as follows:-

(1)	Resolution regarding	2	hours
	Nationalisation of		
	General Insurance.		

- (2) Resolution regarding 2 hours Devnagari as a common script for all regional languages.
- (3) Resolution regarding 11 hours Schencement of rate of contribution under the coal mines provident fund scheme.
- (4) Resolution regarding 2 hours Committie to enquire into the working and living conditions of agricultural labour.
- (5) Resolution regarding 2 hours Nationalisation of coal Mines.

NEW DELHI:

The 15th November, 1960 Karuka 24, 1882 (Saka) HUKAM SINGH